

(लाख रुपयों में)

	1969-70	1970-71	1971-72
	55.00	55.00	65.00

II. (i) विभिन्न

भावास

योजनाओं

के लिये

मध्य प्रदेश

सरकार को

ऋण . 55.00 55.00 65.00

(ii) जीवन

बीमा निगम

की विभिन्न

बन्धक

योजनाओं

के अन्तर्गत

भावास

निर्माण के

लिये ऋण * * 27.82

*यह सूचना वित्तीय वर्ष 1969-70 और 1970-71 के लिये जीवन बीमा निगम के पास उपलब्ध नहीं है।

III. जीवन बीमा निगम ने, पिछले तीन वित्तीय वर्षों में मध्य प्रदेश में, सरकारी कम्पनियों तथा सरकार द्वारा संचालित कम्पनियों में कोई निवेश नहीं किये हैं।

(ग) जीवन बीमा निगम को ऋणों से ऋणों पर बसूल हुये व्याज से होती है। कम्पनियों के शेयरों में किये गये निवेशों के मामले में लाभ का पता लाभार्थियों की बीमका होती पर चलता है। निगम को, एक पब्लिक लिमिटेड कम्पनी के ऋण-पत्रों के परिशिोधन से वर्ष 1971-72 में 9448 रुपये का लाभ हुआ।

Shortfall in Jute Procurement

*372. SHRI RAM BHAGAT PASWAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether there has been a shortfall in jute procurement in the country; and

(b) if so, the reasons therefor?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b). Internal procurement of jute is being handled by the Jute Corporation of India, while procurement from abroad is being jointly handled by this Corporation and the State Trading Corporation of India. The quantities to be procured have to be determined from time to time taking into account various factors such as the volume of the crop, price trends etc. The jute and mesta crop in the country in 1972-73 is estimated at only 57 lakh bales, and the shortage is sought to be made up through imports. In view of the fact that prices of jute in all the jute growing States have been ruling above the minimum support prices fixed by Government on a statutory basis, no support operations have been conducted by the Jute Corporation. Commercial purchases are, however, being made taking into account the short crop and the needs of the situation.

Indo-Bulgaria Trade contract

*373. SHRI E. V. VIKHE PATIL SHRI V. MAYAVAN:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Indo-Bulgaria contract has been signed for the supply of Indian goods to Bulgaria; and

(b) if so, the main features of the contract and what are the goods to be exported to Bulgaria?